

(c) whether Government would intervene and withdraw charging the passengers by DIAL; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir.

(b) Due to reduced expectation from refundable security deposits as a means of finance, development fee (DF) on *ad-hoc* basis for 36 months has been levied to bridge the funding gap.

(c) No, Sir.

(d) The completion of modernisation of IGI Airport, New Delhi, in a time bound manner, is of paramount importance specially in view of the Commonwealth Games 2010.

Demand of equity infusion by NACIL for expansion programme

281. SHRI N.R. GOVINDARAJAR: Will the Minister of CIVIL AVIATION be pleased to states:

(a) whether the National Aviation Company of India Ltd. (NACIL) has demanded equity infusion of Rs.1231 crores to help its expansion programme and Rs.2750 crores in the form of a soft loan on easy terms;

(b) if so, the details thereof;

(c) whether it is a fact that the country's flag carrier had registered a loss of over 4000 crores in 2008-09; and

(d) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Yes, Sir. National Aviation Company of India Limited submitted a proposal in October, 2008 for equity infusion of Rs.1,231 crores and provision of soft loan of Rs.2,750 crores, with an interest of approximately 5%, payable over 15 years.

(c) and (d) Yes, Sir. As per provisional estimates, NACIL is expected to register a loss of approximately Rs.5000 crores in 2008-09 largely due to high operating expenses, which have been compounded due to the present economic recession resulting in a drop of passengers, as also the high oil prices last year alongwith the servicing of debt on account of acquisition programme. NACIL has been advised to formulate a concrete proposal for equity infusion and provision of soft loans.

National Civil Aviation Policy

282. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether much awaited National Civil Aviation Policy is expected to be put on fast track;